

(30)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1035/2019
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS
NAME OF THE RESPONDENT(S) : GROWING CROPS FARMS PVT LTD & 5 OTHERS
UNDER SECTION : SEC 59 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) B. Dhanaraj -

✓ R 2 -

B. Dhanaraj

V.P. Mohammed Main
for M/s Ayer + Dolie

for R₁

V.P. Mohammed Main

Asun c. Mohan
Keerthikiran Murali

Counsel for
R3 & 4

Asun c. Mohan

for K. Gowtham Kumar
A. Hanuman.

Counsel for
Petitioner

K. Gowtham Kumar

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ORDER

Ld. Counsel for the Petitioner is present. Ld. Counsels for R1 to R4 are present and represent that the replies of the Respondents have been duly filed to which the Ld. Counsel for the Petitioner seeks for some time to file Rejoinder; let the same be done within two weeks from today.

In relation to R5 & R6 none appears nor any reply/counter has been filed to the Petition. A last and final opportunity is given to file Counter; let the same be done within one week from today, failing which the right of filing Counter will be closed in relation to these Respondents. Post this matter on **20.02.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)